

Co. Appeal No. 11/252 (3)/NCLT/AHM/2017

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Name of the Company: Ajit Mansharamani & Ors.
V/s.
Registrar of Companies

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

1. CHETAN PATEL . PCS Pehhones CB Patel
- 2.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of May, 2017.